

Annexure-6

Name of the Corporate Debtor M/s. Ural India Limited: Date of Commencement of Liquidation: 15/01/2021; List of stakeholders as on 15/03/2021

List of Operational Creditors (Other than Workmen, Employees and Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Name of the Creditor	Identification Number	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Amount Covered by Guarantee	% share in total amount of claims admitted					
1	CEO, Haldia Development Authority City Centre, P.O Debhog, Haldia Dist-Purba Medinipur WB, Pin-721657	Formed under Gazetter Noti- fication No. 7061/T&CP/IC-24/ 76 dt.30/11/1977	12/2/2021	504810895	348433575	Lease Rent against Land alloted to Corporate Debtor				33.82%	0	0	156377320	0	